## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

#### PRINCIPAL BENCH

#### 2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

### **DAILY CAUSE LIST DATED 05.05.2025**

# COURT OF REGISTRAR (HYBRID MODE) 11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for
			Appellants
1.	I.A. No. 2604 of 2025	Vishnu Bhagwan	Pulkit Deora
	in Comp. App. (AT)	Vs.	
	(Ins) No of 2025	Deepak Mittal, RP	
2.	I.A. No. 2605 of 2025	Sudha Gupta	Pulkit Deora
	in Comp. App. (AT)	Vs.	
	(Ins) No of 2025	Deepak Mittal, RP	
		1	
2	I A N. 2606 62025	B ' W' 1 1 A 1	D 11 34 :
3.	I.A. No. 2606 of 2025	Ramnivas Vishnudas Agarwal	Pallav Mongia
	in Comp. App. (AT)	Vs.	
	(Ins) No of 2025	Jankalyan Sahakari Bank Ltd.	

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1. Notice Board

Website: www.nclat.nic.in

By order -sd/-

**Assistant Registrar**